



**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-87/2013/4318/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 19<sup>th</sup> August, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/3952, dtd. 16.08.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 16.08.2019, has been granted/rejected.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/2013/4319/A, dated 19.8.19**

Copy to:

1. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

Rolan